

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/363/ (IB)/2017**

**NAME OF THE PETITIONER(S) : ALLWIN CARGO SERVICE**

**NAME OF THE RESPONDENT(S) : SRI PADMABALAJI STEELS PVT LTD**

**UNDER SECTION : 433 ( e)(f)**

| S.No.                  | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE   |
|------------------------|-------------------|------------------------|-------------|
| REPRESENTATION BY WHOM |                   |                        |             |
| 1.                     | N.A.S. Mohan      | Counsel for Petitioner | [Signature] |
| 2.                     | P. RAJA           | Counsel for Respondent | [Signature] |

**ORDER**

Counsel for both the parties present. Counsel for Respondent prayed for time for filing counter. At request, time is enlarged with the direction to file counter within one week by giving copy to the other side. Matter is posted for arguments. Put up on **11.08.2017 at 10.30 A.M.**

*S. Vijayaraghavan*  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

ghk

*[Signature]*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)